

OFFICE OF THE DISTRICT JUDGE OF PASCHIM BARDHAMAN
(ENGLISH DEPARTMENT)

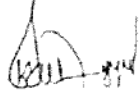
Order No. 27 (G), Dated Asansol the 25th day of April, 2020.

Pursuant to the notification no. 1534 -RG dated 24th day of April, 2020 of the Hon'ble High Court, Calcutta, the regular works of the Court has been suspended till the 15th May, 2020. In the present circumstances, the following roster is prepared for this **Durgapur Sub-Division** for disposal of bail applications & other urgent matters. They shall have to deal with urgent administrative matters, if necessary.

Sl. No.	Name & Designation of the Judicial Officers who will hold the Court and will remain on standby duty	Date
01.	Sri Raja Ray, Additional District & Sessions Judge, 2 nd Court, Durgapur will hold the Court & Sri Alope Kumar Choudhury, Additional District & Sessions Judge, Fast Track Court, Durgapur will remain on standby duty.	04-05-2020
02.	Sri Alope Kumar Choudhury, Additional District & Sessions Judge, Fast Track Court, Durgapur will hold the Court & Sri Sri Raja Ray, Additional District & Sessions Judge, 2 nd Court, Durgapur will remain on standby duty.	11-05-2020

(In view of the notification no. 5091 (AI) – J / JD / 4P – 05 / 04 (Pt) dated 09th day of April, 2020 of the Judicial Department, Government of West Bengal, I.d. Judges on duty shall hear and dispose of all urgent matters relating to the Atrocities to the Schedule Caste and the Schedule Tribes (Prevention) Act 1989, the NDPS Act, applications under Section 439 / 438 of the Criminal Procedure Code as well as urgent Criminal matters under TADA, Indian Electricity Act, Prevention of Corruption Act, POCSO Act and matters relating to any other Special Act).


Inform all concerned.


District Judge,
Paschim Bardhaman

Memo No. 247 / XI-12 (COVID-19), Dated Asansol the 25th day of April, 2020.

Copy forwarded for information and taking necessary action to

1. The Additional District & Sessions Judge, 1st / 2nd / 3rd / 4th Court, Asansol / Durgapur.
2. The Judge Special Court-cum-Additional District & Sessions Judge, Asansol / Durgapur.
3. The Additional District & Sessions Judge, Fast Track, 1st / 2nd Court, Asansol / Durgapur.
4. The Judge Special, C.B.I. Court, Asansol.
5. The Civil Judge (Senior Division) 1st / 2nd Court, Asansol / Durgapur.
6. The Civil Judge (Junior Division) 1st / 2nd / 3rd / Addl. Court, Asansol / Durgapur
7. The Chief Judicial Magistrate, Paschim Bardhaman.
8. The Additional Chief Judicial Magistrate, Durgapur.
9. The Judicial Magistrate, 2nd / 3rd / 4th / 5th / 6th / 7th Court, Asansol / Durgapur.
10. The Judge-in-Charge Nezarath / Accounts / Civil Copying / Criminal Copying Asansol / Durgapur.
11. The District Magistrate, Paschim Bardhaman.
12. The Commissioner of Police, Asansol Durgapur Police Commissionerate, Asansol.
13. The Secretary/President Bar Association, Asansol / Durgapur.
14. The Secretary Law Clerk Association, Asansol / Durgapur.
15. The Sub-Divisional Magistrate, Asansol.
16. The Sub-Divisional Officer, Durgapur.
17. The Superintendent of Correctional Home, Asansol / Durgapur.


District Judge,
Paschim Bardhaman